

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

106

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	<i>Potranpa Banerjee, Senior Advocate</i>	} Petitioners	<i>P. Sen Adv. 27/8/18</i>
2.	<i>Bhrajibhatia, Senior Advocate</i>		
3.	<i>D.N. Sengupta, Advocate</i>		
4.	<i>Suman Kanan, Advocate</i>		
5.	<i>Rajendra C, Advocate</i>		

1)	<i>Mr. P.C. Sen, Sr. Adv.</i>	} for Respondents	<i>Biswas 27/08/18</i>
2)	<i>Mr. Raj Ratna Sen</i>		
3)	<i>Mr. Anirban Ray</i>		
4)	<i>Mr. Anup Nath Bhattacharyya</i>		
5)	<i>Ms. Gayani Das</i>		
6)	<i>Ms. Sreetama Biswas</i>		

ORDER

Ld. Counsel for petitioner and for respondent is present.

Ld. Senior Counsel appearing for the respondent continued his arguments. However, not completed. As requested, list it for hearing on 31/08/2018.

Sd
(J)
Member (J)